GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF REVENUE

RAJYA SABHA UNSTARRED QUESTION NO. 2644 ANSWERED ON 12/08/2025

Aadhar based authentication for GST registration

2644 Shri G.C. Chandrashekhar:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has any plan to implement the pilot project of Aadhar- based authentication for GST registration in Karnataka beyond the current testing phase;
- (b) if so, the details thereof;
- (c) whether the specific data analytics and risk parameters being used to detect fake ITC in Karnataka:
- (d) if so, whether these mechanisms are likely to be tailored further to address regional challenges and patterns and if so, the details thereof; and
- (e) the manner in which Government is ensuring adequate resources and training for GST officials in Karnataka to effectively combat sophisticated fraud schemes?

ANSWER

THE MINISTER OF STATE IN MINISTRY OF FINANCE (SHRI PANKAJ CHAUDHARY)

(a) & (b): Yes. Biometric-based Aadhaar authentication for GST registration, as mandated under Rule 8 of the CGST Rules, 2017, has been rolled out across States and Union Territories in a phased manner, depending on the readiness of the respective tax administrations. As of 01/05/2025, the implementation has been completed in all States and UTs in India.

(c) & (d): Various tools for GST analytics, such as automated risk assessment based on compliance attributes of taxpayers, highlighting of outliers based on system-flagged mismatches, etc., have been made available to GST administrations including Karnataka, to detect fake ITC. These tools are designed to combat GST fraud and various modus operandi, as highlighted from time to time, whether based on commodity, type of taxpayers, or any other relevant factor, and are not limited to regional patterns.

(e) Necessary instructions and guidelines are issued to field formations by CBIC from time to time.
